

**GOVERNMENT OF INDIA
NON-CONVENTIONAL ENERGY SOURCES
LOK SABHA**

UNSTARRED QUESTION NO:3658
ANSWERED ON:25.08.2006
CENTRALLY SPONSORED SCHEMES
Ramadass Prof. M

Will the Minister of NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

:

(a) whether Planning Commission had unilaterally decided to transfer Integrated Rural Energy Programme , a Centrally Sponsored Scheme, to the States without consulting the Ministry of Non-Conventional Energy Sources;

(b) if so, the reasons therefor;

(c) whether some States have represented to the Planning Commission to continue the scheme with the Ministry of Non-Conventional Energy Sources;

(d) if so, whether the Ministry proposes to pursue the matter with the Planning Commission to continue the Scheme in the same form with the Ministry; and

(e) if so, the details of action taken in this regard?

Answer

MINISTER OF STATE OF THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (SHRI VILAS MUTTEMWAR)

(a)&(b): Yes, Sir. The Planning Commission had decided to transfer the Integrated Rural Energy Programme (IREP) to the States without consulting the Ministry of Non-Conventional Energy Sources.

(c),(d)&(e): Some States, including Andhra Pradesh, Haryana, Punjab, Himachal Pradesh, Madhya Pradesh and Uttar Pradesh had represented to the Planning Commission for continuation of the scheme with the Ministry of Non-Conventional Energy Sources. Based on the representations of the States and the review of the scheme by the Prime Minister's Office, the Planning Commission have agreed to continue IREP in the same form with the Ministry of Non-Conventional Energy Sources, during the Tenth Five Year Plan.